

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/98(CHE)2022

NAME OF THE PETITIONER : C.P.Parthasarathy

NAME OF THE RESPONDENT(S) : Horizon Secure Pvt Ltd

UNDER SECTION : Sec 241 of CA, 2013 r/w Rules 81,11,13 & 14
of NCLT Rules 2016

ORDER

Ld. Counsel Ms.Thamilarazhi for the Petitioner. Ld. Counsel Mr. Rishi Nandan for the Respondents 1 and 2.

In this case the valuation report was filed vide diary no.1040 dated 28.02.2024 and the settlement talks are going on and therefore both the Counsels sought adjournment.

List the petition for hearing on **26.06.2024**.

Parties are directed to file a memo as soon as the settlement is reached.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk